New Delhi, 12th February, 2013

ORDER

In continuation of this Department's earlier order of even number dated 28th December, 2012 extending the term of engagement of existing counsel w.e.f. 01.01.2013 to 15.02.2013, the President is pleased to further extend the term of engagement of the following existing panel counsel <u>for a period upto 30.04.2013</u> or until the outcome of the result of the Committee, whichever is earlier:-

A. RAJASTHAN HOGH COURT, JAIPUR (SENIOR MANEL COUNSEL)

SI. No.	Name and address	SI.	Name and address
	S/SH.	No.	S/SH.
1	TEJ PRAKASH SHARMA 272, VASUNDHARA COLONY, TONK ROAD, JAIPUR-302 015.		

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B. <u>RAJASTHAN HIGH COURT, JAIPUR</u> (CENTRAL GOVERNMENT COUNSEL)

SI. No.	Name and address S/SH.	SI. No.	Name and address S/SH.	
1	ANURADHA UPADHYAY 122/232, ANUJAY LYILLA, INDRA PATH, AGRAWAL-LLE FARM, MANSAROVAR, JAIPUR-20.	2	GANESH SHARMA 122/232, ANUJAYJ VILLA, INDRA PATH, AGARWAL FARM, MANSAROVAR, JAIPUR-20.	
3	GAURAV JAIN R-3, TILAK MARG, C SCHEME, JAIPUR-302 005.	4	HARISH KUMAR MAAN S-27, AMBABARI, JAIPUR	
5	MOHAMMEDDIN ANSARI JANAKPURI IST, HOUSE # 7,e IMLIWALA PHATAK, JAIPUR	6	RAJENDRA KUMAR SHARMA 382-B (10-B SCHEME), TRIVEN: NAGAR ROAD, GOPALPURA BYEPASS JAIPUR,	
7	RAMGOPAL CHOUDHARY E-1, II PHASE, INDIRA NAGAR, JHALANA DOONGRI, JAIPUR-302 004.	8	SUSHIL KUMAR B-27, J.P. COLONY, TONK PHATAK, JAIPUR-15.	

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C. RAJASTHAN HIGH COURT, JODHPUR (CENTRAL GOVERNMENT COUNSEL)

SI. No.	Name and address S/SH.	SI. No.	Name and address S/SH.		
1	BAGH SINGH BHATI	2	DEV KRISHNA GAUR		
	SHRI HUKUM PALACE, 333, MOHAN	l	LOONKARANSAR HOUSE, 4B,		
	NAGAR B, BEHIND JB.J.S. POWER		HANWANT COLONY, RAIKA BAGH,		
	HOUSE, B.J.S. COLONY, JODHPUR.		BEHIND CIRCUIT HOUSE, JODHPUR.		
3	INDU SHEKHAR PAREEK	4	KULDEEP MATHUR		
	D-19, SHASTRI NAGAR, JODHPUR		1023, PANRAJ BHAWAN, IST E ROAD,		
	,		BEHIND NEHRU PARK, SARDARPURA,		
	*		JODHPUR.		
5	MAHESH THANVI	*	RAJESH PANWAR		
	7, PARVATI NAGAR, CIRCUIT HOUSE	*	2, E-7, PRATAP NAGAR, JODHPUR		
	ROAD, JODHPUR	- M	0		
7	RAVI BHANSALI	8	SANJEET PUROHIT		
	PUSHP-SWAROOP, E-25, SHASTRI	9	HOUSE # 18/718, CHOPASNI		
	NAGAR, JODHPUR-342 003.		HOUSING BOARD, JODHPUR		
9	VINOD KUMAR SHARMA				
	13/20, VEER DURGADAS NAGAR,				
	PAOTA B ROAD, LAXMI NAGAR				
	ROAD, JODHPUR.				

D. CAT, JAIPUR BENCH

(Senior Central Government Standing Counsel)

SI. No.	Name and address	SI.	Name and address
	S/SH.	No.	S/SH.
1	Mukesh Agrawal 12, Dayal Nagar, Nr. Narayan Niwas, Gopalapura Byepass, Jaipur		

E. <u>CAT, JAIPUR BENCH</u> (Additional Central Government Standing Counsel)

SI. No.	Name and address S/SH.	SI. No.	Name and address S/SH.	
1	Harish Kumar Maan 5-27, Ambabari, Jaipur.			,

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F. <u>DISTRICT AND SUBORDINATE COURTS</u>, RAJASTHAN (Additional Standing Government Counsel)

SI. No.	Name and address S/SH.	Distt/Sub. courts	SI. No.	Name and address S/SH.	Distt/Sub. Courts
1	Anurag Sharma 15, Guru Ramdas Colony, Near Choudhary Offset, Udaipur	Udaipur	2	Ashok Kumar Vyas Near Rashtra Doot Press, Hanuman Hatha, Bikaner- 334001.	Bikaner
2	Banwarilal Takkar K-7, Mahaveer Nagar, Tonk Road, Jaipur-18.	Jaipur	4	Iqbal Anver K-7, Mahaveer Nagar, Tonk Road, Jaipur-18.	Jaipur
5	Mahesh Purohit Gopeshwar Basti, Gngashher Road, Bikaner	Bikaner	6	Shiv Shankar Ward No. 3, Sadul Sahar, Near Railway Crossing, Sriganganagar- 335062.	Sriganganagar

* \$

(Suresh Chandra)

Joint Secretary & Legal Adviser to the Government of India

To

All the above mentioned panel counsel.

Copy to: -

- 1. Shri Satyendra Singh Raghav, Assistant Solicitor General? A-12, Vaishali Nagar, Jaipuir. 9929722255(M).
- 2. Shri Vineet Kumar Mathur, Assistant Solicitor General, Raj Bhawan, 784, 5th Chopasani Road, Jodhpur-342003.
- 3. Shri Mahesh Vyas, Standing Govt. Counsel, Near Rashtra Doot Press, Hanuman Hattha, Bikaner.
- 4. The Registrar, High Court of Rajasthan, Jodhpur.
- 5. The Registrar, Rajasthan High Court, Jaipur Bench, Jaipur.
- 6. The Registrar, Central Administrative Tribunal, Jaipur
- 7. The Accountant General, Jaipur, Rajasthan.
- 8. Cash(LA) Section w.r.t. payment of retainer fee.
- 9. Pay and Accounts Office, D/o Legal Affairs, New Delhi.
- 10. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary.
- 11. Hindi Unit for Hindi version of this order.
- 12. Guard File/Judicial Section with 5 s/copies.

(Kishore Kumar) Section Officer(Judl.)